

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

20.07.2012

OA No. 488/2012

Mr. C.B. Sharma, Counsel for applicant.

Heard learned counsel for the applicant.

Issue notices to the respondents returnable within a period of four weeks. In the meantime, the respondents may file their reply. Rejoinder, if any, be filed within a period of two weeks thereafter.

Let the matter be listed for completion of pleadings before JR (J) on 14.09.2012. The matter will be listed before the Bench only when the pleadings are complete.

*Anil Kumar*

(Anil Kumar)  
Member (A)

*K. S. Rathore*

(Justice K.S.Rathore)  
Member (J)

*ahq*

OA 488/2012 Kishan Gopal Meena Vs UOI

14.09.2012

Mr. C.B. Sharma, Counsel for the applicant.

Mr. V.S. Gurjar, Counsel for the respondents.

None for Respondents No. 3 to 5.

This case is listed before the Joint Registrar for completion of pleadings. Written Statement not filed. Learned Counsel for the respondents seeks and is granted four weeks time to file the same. Rejoinder, if any, may be filed within two weeks thereafter. Be listed before the Joint Registrar on 10.10.2012 for further orders.

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*Gurmit Singh*  
(Gurmit Singh)  
Joint Registrar

Shashi/-